

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1877/2019

HAR DAYAL @ HARPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(only I.A.No. 103030/21 (Application for bail) in criminal appeal No. 1880/2019 and I.A.No. 127198 of 2021 in criminal appeal No. 1878/2019) are listed.)

WITH

Cr1.A. No. 1880/2019 (II)
(FOR GRANT OF BAIL ON IA 103030/2021)

Cr1.A. No. 1878/2019 (II)
(FOR GRANT OF BAIL ON IA 127198/2021)

Date : 26-10-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE A.S. BOPANNA

For Appellant(s) Mr. Pradeep Kumar Yadav, Adv.
Mr. Rudra Pratap Yadav, Adv.
Mr. Vishal Thakre, Adv.
Mr. Abhay Singh Yadav, Adv.
Mr. Gopal Singh, Adv.
Mr. Sanjeev Malhotra, AOR

Mr. Kamlesh Kumar Verma, Adv.
Mr. Abhitosh Pratap Singh, Adv.
Mr. Vijay Babu Sharma, Adv.
Mr. Nischal Kumar Neeraj, AOR

For Respondent(s) Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 28.10.2021.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER